

No.GOB(I) 5/2023

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 14TH SEPTEMBER, 2023.

N O T I F I C A T I O N

PART-A

The following transfer and postings of Officers of Judicial Department in the cadre of **CIVIL JUDGE** are ordered for administrative reasons and in the interest of public service, to take effect from the forenoon of **19th September, 2023**:

Sl. No.	Name of the Officer	Present Place	Place to which posted
1	2	3	4
1	Sri. Ramprashanth M.N.	II Addl. Civil Judge and JMFC, Kadur, Chikkamagaluru District.	Prl. Civil Judge and JMFC, Kadur, Chikkamagaluru District. <i>(Vacant Court)</i>
2	Sri. Gowda Jagadeesha Rudre	Addl. Civil Judge and JMFC, Challakere, Chitradurga District.	Prl. Civil Judge and JMFC, Challakere, Chitradurga District. <i>(Vacant Court)</i>
3	Smt. Krupaa C.L.	II Addl. Civil Judge and JMFC, Shivamogga.	Prl. Civil Judge and JMFC, Shivamogga. <i>(Vacant Court)</i>
4	Sri. Manjunath Prabhakara Panaghanti	Addl. Civil Judge and JMFC, Raibag, Belagavi District.	Prl. Civil Judge and JMFC, Raibag, Belagavi District. <i>(Vacant Court)</i>
5	Sri. Bharath Yogeesh Karagudari	Addl. Civil Judge and JMFC., Basavakalyan, Bidar District.	Civil Judge and JMFC, Basavakalyan, Bidar District. <i>(Vacant Court)</i>
6	Sri. Shivakumar R.	Addl. Civil Judge and JMFC, Tarikere, Chikkamagaluru District.	Civil Judge and JMFC, Tarikere, Chikkamagaluru District. <i>(Vacant Court)</i>

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7	Sri. Lokesha C.N.	II Addl. Civil Judge and JMFC, Bhadravathi, Shivamogga District.	Prl. Civil Judge and Addl. JMFC, Bhadravathi, Shivamogga District. (Vacant Court)
8	Sri. Premkumar	Addl. Civil Judge and JMFC, Doddaballapura, Bengaluru Rural District.	Prl. Civil Judge and JMFC, Doddaballapura, Bengaluru Rural District. (Vacant Court)
9	Sri. Dhanesh Mugali	Deputy Registrar, City Civil Court, Bengaluru City.	Deputy Registrar, Chief Metropolitan Magistrate Court, Bengaluru City. (Vacant Post)
10	Smt. Lakshmi M.V.	Addl. Civil Judge and JMFC, Sira, Tumakuru District.	Prl. Civil Judge and JMFC, Sira, Tumakuru District. (Vacant Court)
11	Sri. Deshmukh Shivakumar	Addl. Civil Judge and JMFC, Lingasugur, Raichur District.	Civil Judge and JMFC, Lingasugur, Raichur District. (Vacant Court)
12	Sri. Ashok R.H.	Addl. Civil Judge and JMFC, Chikkodi, Belagavi District.	Prl. Civil Judge and JMFC, Chikkodi, Belagavi District. (Vacant Court)
13	Smt. Amruta	Prl. Civil Judge and JMFC, Thirthahalli, Shivamogga District.	Proposed for appointment as Civil Judge, OOD, Assistant Director, Karnataka Judicial Academy, Bengaluru. (Vacant Post)
14	Sri. Satisha B.	Addl. Civil Judge and JMFC, Kushtagi, Koppal District.	Civil Judge and JMFC, Kushtagi, Koppal District. (Vacant Court)

1	2	3	4
15	Sri. Shankara Reddy D.V.	Addl. Civil Judge and JMFC, Mandya.	Prl. Civil Judge, Mandya. <i>(Vacant Court)</i>
16	Sri. Amaranatha B.N.	Addl. Civil Judge and JMFC, Arasikere, Hassan District.	Prl. Civil Judge and JMFC, Arasikere, Hassan District. <i>(Vacant Court)</i>
17	Sri. Rafeeq Ahmed	II Addl. Civil Judge and JMFC, Arasikere, Hassan District.	Addl. Civil Judge and JMFC, Arasikere, Hassan District. <i>(Vice Sri. Amaranatha B.N. – transferred)</i>
18	Sri. Lakshmi Narasimha R.V.	Addl. Civil Judge and JMFC, Kunigal, Tumakuru District.	Prl. Civil Judge and JMFC, Kunigal, Tumakuru District. <i>(Vacant Court)</i>
19	Smt. Saroja M.	II Addl. Civil Judge, Belagavi.	Prl. Civil Judge, Belagavi. <i>(Vacant Court)</i>
20	Sri. Nagesh Patil	II Addl. Civil Judge and JMFC, Chikkodi, Belagavi District.	Addl. Civil Judge and JMFC, Chikkodi, Belagavi District. <i>(Vice Sri. Ashok R.H. – transferred)</i>
21	Smt. Pooja Shetti	II Addl. Civil Judge and JMFC, Mandya.	Addl. Civil Judge and JMFC, Mandya. <i>(Vice Sri. Shankara Reddy D.V. – transferred)</i>
22	Smt. Lathashree B.V.	I Addl. Civil Judge and JMFC II Court, Tumakuru.	Prl. Civil Judge and JMFC II Court, Tumakuru. <i>(Vacant Court)</i>
23	Smt. Sharada Ningappa Koppad	II Addl. Civil Judge and JMFC II Court, Tumakuru.	I Addl. Civil Judge and JMFC II Court, Tumakuru. <i>(Vice Smt. Lathashree B.V. – transferred)</i>

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24	Smt. Vismitha Moorthy	Addl. Civil Judge and JMFC, Pavagada, Tumakuru District.	Civil Judge and JMFC, Pavagada, Tumakuru District. <i>(Vacant Court)</i>
25	Sri. Aditya R. Kalal	Addl. Civil Judge and JMFC, Ron, Gadag District.	Prl. Civil Judge and JMFC, Ron, Gadag District. <i>(Vacant Court)</i>
26	Sri. Sachinkumar Shivapuji	Addl. Civil Judge and JMFC, Malavalli, Mandya District.	Prl. Civil Judge and JMFC, Malavalli, Mandya District. <i>(Vacant Court)</i>
27	Sri. Nagaraj Barki	III Addl. Civil Judge, Belagavi.	I Addl. Civil Judge, Belagavi. <i>(Vacant Court)</i>
28	Sri. Mahammadali Nayak	III Addl. Civil Judge and JMFC, Bhadravathi, Shivamogga District.	Addl. Civil Judge and JMFC, Bhadravathi, Shivamogga District. <i>(Vacant Court)</i>
29	Sri. Basavaraja Thulasappa Nayaka	IV Addl. Civil Judge, Belagavi.	II Addl. Civil Judge, Belagavi. <i>(Vice Smt. Saroja M. – transferred)</i>
30	Sri. Rajendra Prasad K.S.	III Addl. Civil Judge and JMFC IV Court, Tumakuru.	II Addl. Civil Judge and JMFC II Court, Tumakuru. <i>(Vice Smt. Sharada Ningappa Koppad – transferred)</i>
31	Smt. Yashashwini Ameen B.	III Addl. Civil Judge and JMFC, Shivamogga.	II Addl. Civil Judge and JMFC, Shivamogga. <i>(Vice Smt. Krupaa C.L. – transferred)</i>

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32	Sri. Vinay Vithal Kundapur	IV Addl. Civil Judge and JMFC V Court, Tumakuru.	III Addl. Civil Judge and JMFC IV Court, Tumakuru. <i>(Vice Sri. Rajendra Prasad K.S. – transferred)</i>
33	Smt. Geeta	V Addl. Civil Judge and JMFC., Belagavi.	III Addl. Civil Judge, Belagavi. <i>(Vice Sri. Nagaraj Barki – transferred)</i>
34	Sri. Yashwanth Kumar K.	Addl. Civil Judge and JMFC, Thirthahalli, Shivamogga District.	Prl. Civil Judge and JMFC, Thirthahalli, Shivamogga District. <i>(Vice Smt. Amruta – transferred)</i>
35	Sri. Vishwanath Savadi	II Addl. Civil Judge and JMFC, Thirthahalli, Shivamogga District.	Metropolitan Magistrate, (Traffic Court-V), Bengaluru City. <i>(Vice Sri. Nataraja S.T. - transferred)</i>
36	Smt. Suman Chitargi	VI Addl. Civil Judge and JMFC., Belagavi.	IV Addl. Civil Judge, Belagavi. <i>(Vice Sri. Basavaraja Thulasappa Nayaka – transferred)</i>
37	Sri. Mayappa Lagamappa Pujeri	IV Addl. Civil Judge and JMFC., Shivamogga.	III Addl. Civil Judge and JMFC, Shivamogga. <i>(Vice Smt. Yashashwini Ameen B. – transferred)</i>
38	Smt. Champashree R.	VII Addl. Civil Judge and JMFC., Belagavi.	V Addl. Civil Judge and JMFC., Belagavi. <i>(Vice Smt. Geeta – transferred)</i>
39	Sri. Shrinivas Patil	Addl. Civil Judge, Kolar.	Prl. Civil Judge, Kolar. <i>(Vacant Court)</i>

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40	Sri. Raviprakash Tippanna Avin	Addl. Civil Judge and JMFC, Haveri.	Civil Judge and JMFC., Haveri. <i>(Vacant Court)</i>
41	Smt. Chetana Arikatti	II Addl. Civil Judge, Kolar.	Addl. Civil Judge, Kolar. <i>(Vice Sri. Shrinivas Patil – transferred)</i>
42	Sri. Shivakumar G.N.	V Addl. Civil Judge and JMFC., Shivamogga.	IV Addl. Civil Judge and JMFC., Shivamogga. <i>(Vice Sri. Mayappa Lagamappa Pujeri – transferred)</i>
43	Smt. Charitha H.P.	Addl. Civil Judge Hosadurga, Chitradurga District. (ON REQUEST)	IV Addl. Civil Judge and JMFC V Court, Tumakuru. <i>(Vice Sri. Vinay Vithal Kundapur – transferred)</i>
44	Sri. K.P. Siddappaji	Addl. Civil Judge and JMFC, Nagamangala, Mandya District.	Civil Judge and JMFC, Nagamangala, Mandya District. <i>(Vacant Court)</i>
45	Sri. Devadas H.	Addl. Civil Judge and JMFC, Honnali, Davanagere District.	Civil Judge and JMFC, Honnali, Davanagere District. <i>(Vacant Court)</i>
46	Smt. Sushma M.	II Addl. Civil Judge and JMFC, Doddaballapura, Bengaluru Rural District.	Addl. Civil Judge and JMFC, Doddaballapura, Bengaluru Rural District. <i>(Vice Sri. Premkumar – transferred)</i>

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47	Smt. Amrin Sultana	JMFC VII Court, Mangaluru. (ON REQUEST)	Addl. Civil Judge and JMFC, Kadur, Chikkamagaluru District. <i>(Vacant Court)</i>
48	Smt. Komala R.C.	II Addl. Civil Judge and JMFC, Karkala, Udupi District.	Prl. Civil Judge and JMFC, Karkala, Udupi District. <i>(Vacant Court)</i>
49	Sri. Nataraja S.T.	Metropolitan Magistrate, (Traffic Court-V), Bengaluru City.	Deputy Registrar, City Civil Court, Bengaluru City. <i>(Vacant Post)</i>
50	Smt. Joyline Mendonca	Addl. Civil Judge, Kumta, Uttara Kannada District.	Prl. Civil Judge and JMFC, Kumta, Uttara Kannada District. <i>(Vacant Court)</i>
51	Smt. Savitharani H.V.	III Addl. Civil Judge and JMFC, Kadur, Chikkamagaluru District.	II Addl. Civil Judge and JMFC, Kadur, Chikkamagaluru District. <i>(Vice Sri. Ramprashanth M.N. – transferred)</i>
52	Sri. Madan P.	III Addl. Civil Judge, Kolar.	II Addl. Civil Judge, Kolar. <i>(Vice Smt. Chetana Arikatti – transferred)</i>
53	Smt. Ranjeeta S.K.	Addl. Civil Judge and JMFC, Nippani, Belagavi District.	Civil Judge and JMFC, Nippani, Belagavi District. <i>(Vacant Court)</i>

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PART-B

The following candidates, appointed as Civil Judges in the Karnataka Judicial Service under Government Notification No.LAW-LAC/20/2023 dated 19.08.2023 who are presently undergoing training at Karnataka Judicial Academy, Bengaluru, are posted to the charges noted against their names to take effect from the forenoon of **19th September, 2023**:

Sl. No.	Name of the Officer	Place to which posted
1	2	3
1	Sri. Rahul Shettigar	Civil Judge and JMFC, Sringeri, Chikkamagaluru District. <i>(Vacant Court)</i>
2	Smt. Anusha V.R.	V Addl. Civil Judge and JMFC., Shivamogga. <i>(Vice Sri. Shivakumar G.N. – transferred)</i>
3	Smt. Akshata T.	Civil Judge and JMFC, Hadagali, Ballari District. <i>(Vacant Court)</i>
4	Sri. Balu	V Addl. Civil Judge, Kalaburagi. <i>(Vacant Court)</i>
5	Sri. Punyakoti S.N.	Addl. Civil Judge and JMFC, Honnali, Davanagere District. <i>(Vice Sri. Devadas H. – transferred)</i>
6	Sri. Chethan R.	Civil Judge and JMFC, Jagalur, Davanagere District. <i>(Vacant Court)</i>
7	Sri. Bharath Chandra K.S.	Civil Judge and JMFC, Siddapur, Uttara Kannada District. <i>(Vacant Court)</i>

1	2	3
8	Sri. Ravi Betagar	II Addl. Civil Judge and JMFC, Doddaballapura, Bengaluru Rural District. <i>(Vice Smt. Sushma M. – transferred)</i>
9	Sri. Suresha E.S.	JMFC II Court, Mangaluru. <i>(Vacant Court)</i>
10	Sri. Manjunath Shivapooji	Addl. Civil Judge and JMFC, Kunigal, Tumakuru District. <i>(Vice Sri. Lakshmi Narasimha R.V. – transferred)</i>
11	Sri. Bipin H.M.	Addl. Civil Judge and JMFC, Haveri. <i>(Vice Sri. Raviprakash Tippanna Avin – transferred)</i>
12	Sri. Mahantesh Choulagi	Addl. Civil Judge and JMFC, Kushtagi, Koppal District. <i>(Vice Sri. Satisha B. – transferred)</i>
13	Smt. Priya Bhattad	Addl. Civil Judge and JMFC, Raibag, Belagavi District. <i>(Vice Sri. Manjunath Prabhakara Panaghanti – transferred)</i>
14	Smt. Lalita Kudarimati	JMFC VII Court, Belagavi. <i>(Vacant Court)</i>
15	Smt. Kavyashree H.S.	Addl. Civil Judge and JMFC, Malavalli, Mandya District. <i>(Vice Sri. Sachinkumar Shivapuji – transferred)</i>
16	Sri. Chirag C.	JMFC V Court, Mangaluru. <i>(Vacant Court)</i>
17	Smt. Hema H.R.	Addl. Civil Judge and JMFC, Challakere, Chitradurga District. <i>(Vice Sri. Gowda Jagadeesha Rudre – transferred)</i>

1	2	3
18	Sri. Thahakaleel K.A.	III Addl. Civil Judge and JMFC, Kadur, Chikkamagaluru District. <i>(Vice Smt. Savitharani H.V. – transferred)</i>
19	Smt. Varsha Shree	Addl. Civil Judge, Kumta, Uttara Kannada District. <i>(Vice Smt. Joyline Mendonca – transferred)</i>
20	Sri. Satisha M.	Civil Judge and JMFC, Laxmeshwar, Gadag District. <i>(Vacant Court)</i>
21	Sri. Harsha G.	III Addl. Civil Judge, Kolar. <i>(Vice Sri. Madan P. – transferred)</i>
22	Smt. Gayathri N.	VI Addl. Civil Judge and JMFC VII Court, Tumakuru. <i>(Vacant Court)</i>
23	Sri. Naveen F. Dsouza	Civil Judge and JMFC, Navalgund, Dharwad District. <i>(Vacant Court)</i>
24	Sri. Abuthahir A.	II Addl. Civil Judge and JMFC, Karkala, Udupi District. <i>(Vice Smt. Komala R.C. – transferred)</i>
25	Smt. Girija N.	II Addl. Civil Judge and JMFC, Bhadravathi, Shivamogga District. <i>(Vice Sri. Lokesha C.N. – transferred)</i>
26	Sri. Srinivasa S.N.	Civil Judge and JMFC, Savanur, Haveri District. <i>(Vacant Court)</i>
27	Sri. Narasimha Murthy A.	Addl. Civil Judge and JMFC, Sira, Tumakuru District. <i>(Vice Smt. Lakshmi M.V. – transferred)</i>

1	2	3
28	Smt. Shwethakshi	II Addl. Civil Judge, Kundapur, Udipi District. <i>(Vacant Court)</i>
29	Smt. Madhushree G.S.	Addl. Civil Judge and JMFC, Tiptur, Tumakuru District. <i>(Vacant Court)</i>
30	Smt. Sunita Prabhannavar	Addl. Civil Judge and JMFC, Nippani, Belagavi District. <i>(Vice Smt. Ranjeeta S.K. – transferred)</i>
31	Sri. Anil Amate	Civil Judge and JMFC, Afzalpur, Kalaburagi District. <i>(Vacant Court)</i>
32	Smt. Ashwinichandrakanth	Civil Judge and JMFC, Shiggaon, Haveri District. <i>(Vacant Court)</i>
33	Smt. Meghasri	Addl. Civil Judge and JMFC, Ranebennur, Haveri District. <i>(Vacant Court)</i>
34	Smt. Thrinethra M.N.	Addl. Civil Judge, Hosadurga, Chitradurga District. <i>(Vice Smt. Charitha H.P. – transferred)</i>
35	Sri. Dynaneshwar Vittal Malagi	Civil Judge and JMFC, Aurad, Bidar District. <i>(Vacant Court)</i>
36	Smt. Urmila V.	Addl. Civil Judge and JMFC, Tarikere, Chikkamagaluru District. <i>(Vice Sri. Shivakumar R. – transferred)</i>
37	Sri. Shankara	II Addl. Civil Judge and JMFC, Mandya. <i>(Vice Smt. Pooja Shetti – transferred)</i>

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38	Sri. Kashinath V. Uppar	Civil Judge and JMFC, Jewargi, Kalaburagi District. (Vacant Court)

BY ORDER OF THE HIGH COURT,

Sd/-
(K.S.BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City and the Prl. District and Sessions Judges of Bengaluru Rural, Ballari, Belagavi, Bidar, Chitradurga, Chikkamagaluru, Dakshina Kannada, Davanagere, Dharwad, Gadag, Haveri, Hassan, Kalaburagi, Kolar, Koppal, Mandya, Raichur, Shivamogga, Tumakuru, Udupi and Uttara Kannada Districts, with a direction to circulate a copy of this notification to the Officers/Courts concerned and also to make necessary arrangement for relieving the Officers concerned.
2. The Director, Karnataka Judicial Academy, Bengaluru, with a direction to circulate a copy of this notification to the Officers mentioned at **PART-B** of the notification and to make necessary arrangement for relieving them on the afternoon of **16th September, 2023**, so as to enable them to take charge of their new posts on 19th September, 2023.
3. The Officers mentioned at **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **19th September, 2023**.
4. The Officers mentioned at **PART-B** of the notification with a direction to take charge of their posts as shown against their names, on the forenoon of **19th September, 2023**.

5. The Accountant General in Karnataka, Bengaluru.
6. The A.R (S.S)-cum-PPS to Hon'ble the Chief Justice.
7. All the Private Secretaries to the Hon'ble Judges.
8. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Protocol and Hospitality)/Registrar (Computers)/Registrar (Infrastructure and Maintenance)/Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
9. The Additional Registrar General, Dharwad and Kalaburagi Benches.
10. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
11. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
12. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
13. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
14. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
16. The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
18. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
19. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
20. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
21. Spare copies.